

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No:- 10401 of 2025/RG

Dated: 01.03.2025

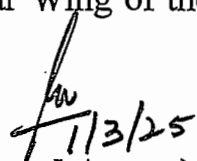
It is notified for the information of all concerned that Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to convene a Full Court Reference on 6th March, 2025 (Thursday) to condole the sad demise of the following advocates:

1. Shri S Karanbir Singh, Advocate : (Date of Death 28.04.2021)
2. Sh. Hafeez Ur Rehman, Advocate: (Date of Death 04.04.2022)
3. Sonam Dorjey, Advocate (Date of Death 10.05.2022)
4. Sh. Chand Mohan Gupta, Advocate, Ex-Bar President:
(Date of Death 10.10.2022)
5. S. Jaspinder Singh, Advocate: (Date of Death 08.04.2023)
6. Sh. Bachan Lal Kalgotra, Advocate: (Date of Death 07.11.2023)
7. Shri Ashok Parihar, Advocate: (Date of Death 29.02.2024)
8. Devki Nandan Pangotra, Advocate: (Date of Death 18.05.2024)
9. Sh. R.K. Bhatia, Advocate: (Date of Death 16.01.2025)

In terms of the High Court notification No. 49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM for which Court will rise at 2:45 PM and the Courts will be adjourned for the rest of day. The Full Court reference will be held in the Court Room of Hon'ble the Chief Justice at Jammu wing of the High Court.

It is further notified that the Learned Members of the Bar of Srinagar Wing may join the reference proceedings virtually from Srinagar Wing of the High Court.

By Order


(Shahzad Azeem)
Registrar General

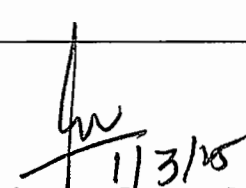
No: /RG/LP 10402 - 94

Dated: 01.03.2025

Copy to the:-

1. Advocate General, UT of J&K, Jammu for information.
2. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
4. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to make all necessary arrangement.
7. Pr. District and Sessions Judge, Jammu for information.
8. Director Information, Jammu for information and necessary action.
9. CPC e-Courts High Court of J&K and Ladakh, Jammu for information and for uploading the same on the official website.
10. President High Court Bar Association, Jammu/ Srinagar for information
11. Joint Registrar (Judl./Protocol) High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
12. Mr./Mrs. _____

_____ for information.


Registrar General